

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2272
ANSWERED ON:22.07.2004
CREAMY LAYER AMONG OBCs
Rao Shri Sambasiva Rayapati

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

to Starred Question no. 159 dated December 11, 2003 regarding Revision of Criteria for determining Creamy layer among OBCs and state:

- (a) whether National Commission for Backward Classes (NCBC) has submitted its report on the revision of the income criteria for determining the creamy layer among Other Backward Classes;
- (b) if so, the main recommendations made by the Commission; and
- (c) the action taken by the Government on the said report for implementation of its recommendations?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) Yes, Sir.

(b) & (c) The National Commission for Backward Classes (NCBC) in its report submitted to the Government recommended to raise the income limit from Rs. 1.00 lakh to Rs. 2.50 lakhs for determining the `Creamy Layer` amongst Other Backward Classes (OBCs). The Government of India has accepted the recommendations made by the Commission and necessary orders in this regard have already been issued by the Ministry of Personnel, Public Grievances and Pensions, Department of Personnel & Training (DOPT) on 09-03-2004.